

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:229
ANSWERED ON:06.07.2004
ENCROACHMENTS ON GOVERNMENT LAND
Singh Shri Prabhunath

Will the Minister of URBAN DEVELOPMENT be pleased to state:

referring to the reply given to USQ No.435 dated 20.11.2001 and state:

(a) whether it is a fact that the Hon`ble High Court of Delhi while dismissing the CWP No.6324/2000 and C M No. 9640/2000 has directed the Union of India to remove the encroachments from the area notified as `green` and to maintain the area as `green`; and

(b) if so, the details thereof and the action taken by the DDA on the directions of the Hon`ble High Court of Delhi?

Answer

MINISTER OF PARLIAMENTARY AFFAIRS AND URBAN DEVELOPMENT(SHRI GHULAM NABI AZAD)

(a)&(b): The information is being collected and will be laid on the Table of the Sabha.